Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 43 of 2011 &
I.A. Nos. 123 & 183 of 2011

Dated :12th August, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Himachal Pradesh State Electricity Board … Appellant(s)

Versus

M/s Jaiprakash Power Ventures Limited & Ors. ….Respondent(s)

Counsel for the Appellant(s): **Mr. R.K. Mehta, Mr. Antaryami Upadhyay & Mr. David A**

Counsel for the Respondent(s): **Mr. S.B. Upadhyay, Sr. Adv.**
Mr. Ankit Sibbal, Mr. Pawan Upadhyay with Mr. A.B. Chngh (Rep.)

ORDER

The learned counsel for the Appellant has finished his arguments.

Post the matter on ***25.08.2011*** for reply submissions.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS